

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/134(KB)2022
IA(I.B.C)/1626(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS VIVEK BROTHERS PVT LTD
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Usha Doshi, Adv.] For the Financial Creditor

Ms. Priyanka Gope, Adv.]

Mr. Abhishek Sikdar, Adv.] For the Personal Guarantor

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **03.01.2024**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.